

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR M/S. METLORD ALLOYS PRIVATE LIMITED OPERATING IN MANUFACTURING OF PRECISION AND HIGH QUALITY LIGHT AND HEAVY DUTY METAL COMPONENTS USED IN SPECIFIC APPLICATION AT KODUVALLI VILLAGE, THIRUVALLUR DISTRICT, CHENNAI (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
PARTICULARS	
1.	a. Name of the corporate debtor b. Date of Incorporation c. PAN d. CIN e. Authority under Corporate Debtor is incorporated f. Insolvency Commencement Date
	M/S. METLORD ALLOYS PRIVATE LIMITED 10/12/2013 AAICM9754G U28900TN2013PTC094116 ROC - Chennai 17/07/2025
2.	Address of the registered office
	7/A-63, 5th Street, Periyar Nagar, Chennai 600082, Tamil Nadu, India
3.	URL of website
	https://www.metlord.com
4.	Details of place where majority of fixed assets are located
	No: 37,38,39, Veppampattu Road, Koduvalli Village, Thiruvallur District, Chennai- 600 055, Tamil Nadu, India.
5.	Installed capacity of main products/ services
	240 Coach Sets per annum
6.	Quantity and value of main products/ services sold in last financial year
	No operations since June 2024
7.	Number of employees/ workmen
	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:
	Please send an email to: ip.metlord@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :
	Please send an email to: ip.metlord@gmail.com
10.	Last date for receipt of expression of interest
	05/03/2026
11.	Date of issue of provisional list of prospective resolution applicants
	15/03/2026
12.	Last date for submission of objections to provisional list
	20/03/2026
13.	Date of issue of final list of prospective resolution applicants
	30/03/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
	20/03/2026
15.	Last date for submission of resolution plans
	19/04/2026
16.	Process email id to submit Expression of Interest
	ip.metlord@gmail.com

Note:

(1) The Resolution Professional / Committee of Creditors shall have the discretion to change the criteria for the EOI at any point of time.

(2) The Resolution Professional / Committee of Creditors reserve the right to cancel / modify / Issue fresh EOI or extend timeline, without assigning any reason and without any liability, whatsoever.

(3) Estimated date of closure of Corporate Insolvency Resolution Process period is 13/04/2026. The aforesaid timeline shall be subject to extension, if any sought and granted by the Adjudicating Authority under section 12 of the Code.

Thirumal N
 Registration No: IBBI/IPA-001/IP-P-02938/2025-2026/14520
 Address of the Resolution Professional: 77, First Floor, Ashyanth Street, VGN CH 40 Phase-2, Behind VR Mall, Anna Nagar, Chennai 600040, India
 Email: ip.metlord@gmail.com

Date : 18/02/2026
 Place : Chennai

For Metlord Alloys Private Limited